

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Veda Biofuel Limited Date of Commencement of Liquidation: 03-09-2021; List of Stakeholders as on Date: 26-11-2021; Name of IP: Mr. Kondapalli Venkat Srinivas; Process Number: 1; Last 5 digit of registration number: 10945

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	1066446772	3	1066446772				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	9	276180942	9	128372036		147808906		NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	3397784	1	2415535		982249		NA
7	Operational creditors (Government Dues)	2	202219760	0	0	202219760			NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	233967515	33	160477164		73490351		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>49</b>	<b>1782212773</b>	<b>46</b>	<b>1357711507</b>	<b>202219760</b>	<b>222281506</b>	<b>0</b>	